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Title : Observation regarding suspension of rule 331G.

MR. DEPUTY-SPEAKER: Hon. Members, although Rule 331G of the Rules of Procedure has been suspended to enable the House to pass the Demands for Grants without the same being referred to the concerned Departmentally-Related Standing Committees, the Demands would, however, stand referred to the Standing Committees, after they have been constituted, for examination and report to the House.

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